

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

12.07.2013

OA No. 424/2012

Mr. Nand Kishore, Counsel for applicant.
Mr. Anupam Agarwal, Counsel for respondents.

Heard the learned counsel for the parties. Learned counsel for the respondents submitted that the relief sought for by the applicant has been granted to the applicant vide Annexure R/1 of the reply filed by the respondents. The reply is taken on record. Learned counsel for the applicant submits that he is satisfied with the action of the respondents.

Since the relief sought for by the applicant has been granted. Therefore, this OA has become infructuous.

Consequently, the OA is dismissed as having become infructuous of with no order as to costs.

Anil Kumar
(Anil Kumar)
Member (A)

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